better vintage customers with good credit scores, GST Track record, profitability track record, satisfactory credit parameters as per bank's requirements and internal credit parameters to build a quality MSME portfolio with adequate credit risk mitigation.

MSME applicants for loans

- 2110. PROF. M. V. RAJEEV GOWDA: Will the Minister of FINANCE be pleased to state:
- (a) how many applicants have already applied for 59-minute loan scheme launched by the Prime Minister in November, 2018;
 - (b) how many of these applicants have submitted the details of their collateral;
 - (c) how many of the total loans have been approved for sanctions; and
 - (d) the details, sector-wise, of the applicants who have applied for the loan?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SHIV PRATAP SHUKLA): (a) As on 25.12.2018, 1,31,028 completed applications have been received on the psbloansin59minutes.com portal, since launch of the portal.

- (b) Applicants are not required to submit details regarding their collateral on the portal.
- (c) As on 25.12.2018, 1,12,043 applications for loans have been accorded in principle approval on the portal and sanctions have been made in respect of 40,669 cases.
- (d) The top sectors for which applications have been approved so far on the portal are Textiles, Engineering and Capital Goods, Retail and e-commerce, Construction Material, Fast Moving Consumer Goods (FMCG), Food and Beverages, Consumer Durables, Health Care, IT/ITES, Auto and Ancillary sectors.

Harassment in settlement of Vehicle Insurance claims

- 2111. DR. V. MAITREYAN: Will the Minister of FINANCE be pleased to state:
- (a) the details of documents required to be submitted for settlement of accidental insurance claims of a commercial vehicle/ taxi;
- (b) whether toll plaza slip is a mandatory document for settlement of accident insurance claims;
 - (c) if not, whether the victims of accidents are facing harassment in settlement